

भारतीय गैर न्यायिक

F8011



JUDICIAL

मध्य प्रदेश MADHYA PRADESH

FORM 26 (See rule 4A)



82

Affidavit to be filed by the candidate alongwith nomination paper before the returning officer for election to the Council of State (Rajya Sabha) (name of the House)

from...Madhya Pradesh constituency (Name of the constituency)

PART-A

I, Rajmani Patel S/o Shri Jamuna Prasad Patel Aged 72 .years, resident of H.No. 121, Village Barron Teh. Simariya Distt. Rewa (Madhya Pradesh).

(mention full postal address), a candidate at the above election, do hereby solemnly affirm and state on oath as under:-

(1) I am a candidate set up by Indian National Congress

(2) My name is enrolled in Semariya Vidhan Sabha constituency of Madhya Pradesh (Name of the constituency and the State), at Serial No 790...in Part No 101

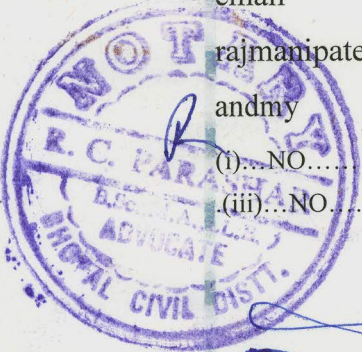
(3) My contact telephone number(s) is/are ..9329704413... and my email id (if any) is rajmanipatel20@gmail.com

and my social mediaaccount(s) (ifany) is/are

(i)... NO.....(ii)...NO.....

(iii)...NO.....

cont.-2



Handwritten signature in blue ink.

